

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. Shri Bhanu Bhushan, Member
2. Shri R.Krishnamoorthy, Member

**Review Petition No.6/2007
in
Petition No. 35/2004**

In the matter of

Approval of revised fixed charges due to additional capitalisation for the years 2000-2004 for the Talcher Thermal Power Station (460 MW).

And in the matter of

Review/Clarification/modification/reconsideration of order dated 25.9.2006 in Petition No.35/2004.

And in the matter of

Grid Corporation of Orissa Limited

...Petitioner

Vs

National Thermal Power Corporation Limited

... Respondent

The following were present:

1. Shri R.K. Mehta, Advocate for GRIDCO
2. Shri S.N.Goel, NTPC
3. Shri Vivake Kumar, NTPC
4. Shri Ajay Garg, NTPC
5. Shri D.Chandra, NTPC

**ORDER
(DATE OF HEARING: 29.5.2007)**

Heard Shri R.K.Mehta, Advocate for the petitioner and Shri S.N. Goel for the respondent.

2. The petitioner is directed to furnish the following information in respect of Stage-I units:

- (i) Reasons and circumstances leading to derating of 62.5 MW units to 60 MW, and date from which effective; and
- (ii) A copy of the proposal sent to CEA for derating of the units.

3. The respondent is also directed to file data (on a CD) pertaining to Special Energy Meter readings in 15 minutes time block at the generator transformer terminals of all 60 MW units, for the period from 1.4.2006 to 31.3.2007, with a view to assess the actual maximum continuous rating of these units.

4. The information above shall be furnished by the parties latest by 22.6.2007 duly supported by affidavit, with a copy to each other.

5. List this petition for further directions on 17.7.2007.

**sd-/
(R. KRISHNAMOORTHY)
MEMBER
New Delhi dated the 29th May 2007**

**sd-/
(BHANU BHUSHAN)
MEMBER**